

DIVISION BENCH  
COURT - I

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/51(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	UCO BANK VS KAMALESH RAJENDRA PRASAD PANDEY
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr. Rahul Auddy, Adv. ] For the UCO Bank  
Mr. Aditya Goptu, Adv. ]  
  
Ms. Pooja Agrawal, Adv. ] For the Resolution Professional  
Mr. Rajesh Lihala, RP ]

**ORDER**

1. Ld. Counsel/ Authorized Representative for the parties present.
2. Post this matter on **11/06/2024**.

**Court Officer**